

13. No expansion in the licensed capacities of the baby food manufacturers be permitted.

14. Infant Milk Food is a misnomer. It needs to be redefined.

(c) These suggestions are under examination in consultation with other concerned Ministries and an amended "Infant Milk Foods and Feeding Bottles (Regulation of Production, Supply and Distribution) Bill 1986" will be moved in the Parliament.

Admission in Kendriya Vidyalayas on Fake Transfer Certificates

*467. SHRI SAIFUDDIN AHMED : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Government are aware about admission of students in certain Kendriya Vidyalayas outside Delhi taking place on the basis of fake transfer certificates ;

(b) whether the matter has also been investigated by the CBI and some senior members of staff in these vidyalayas have been found involved ; and

(c) if so, the details thereof and the action taken or contemplated against the persons found guilty ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI P. SHIV SHANKER) : (a) to (c) On the basis of information received from the CBI it has come to light that Principal, Kendriya Vidyalayas Bharatpur and Yoga Teacher, Kendriya Vidyalaya No. 1, Jaipur are allegedly involved in issuing fake transfer certificates. The CBI has registered a case against them on 25.3.1988 and further action will be taken on the basis of police investigation.

Entry of Big Business Houses in Food Processing Industries

4662. SHRI C.K. KUPPUSWAMY : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state ;

(a) whether an export panel recommended the entry of big business houses in food processing industries ; and

(b) if so, which houses would be allowed to take up the above industry ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI JAGDISH TYTLER) :

(a) No, Sir.

(b) Applications for the grant of Industrial Licence, registration under Deregulation Scheme or registration with the Directorate General of Technical Development, received from MRTP companies and FERA companies for setting up food processing industries are also considered. Such applications are considered on merits and in accordance with the prevailing policy taking into account the specific item of manufacture proposed, whether such item is included in Appendix-I, is reserved for public sector or small scale sector, location, level of export obligation offered, etc.

Losses in Mother Dairy

4663. DR. G. VIJAYA RAMA RAO : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Mother Dairy has been incurring heavy losses both on milk supply and fruits and vegetables for its supplies ; and

(b) if so, the reasons therefor and corrective steps being taken or contemplated ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) : (a) No, Sir, Mother Dairy is reported to have incurred a loss of approximately Rs. 412 lakhs in the year 1987-88 mainly due to substantially higher price paid to the State Cooperative Dairy Federations for supply of milk and increase in supply price of milk commodities without a corresponding increase in the sale price of milk.

(b) Does not arise.